

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. : 1623**  
**TO BE ANSWERED ON THE 3rd August 2026**  
**KRISHI UDAN 2.0 AND KISAN DRONES**

1623. SHRI DEVENDRA PRATAP SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Central Government has successfully expanded the 'Krishi Udan 2.0' scheme in the State of Chhattisgarh to facilitate swift agricultural exports;
- (b) the details of the airports integrated and the volume of tribal forest produce and agri-products transported;
- (c) whether the deployment of kisan drones is being heavily incentivized for local farmers; and
- (d) the resulting milestones in enhancing the shelf-life of perishable goods and drastically improving farmers' incomes?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) and (b) Krishi Udan is a convergence scheme of various initiatives by eight Ministries/Departments namely Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs and Ministry of Development of North-Eastern. The Scheme aims to ensure seamless, cost-effective, timebound, air transportation and associated logistics for all Agri-produce originating especially from the Northeast, hilly and tribal regions of the country, so that it improves their value realisation. All perishable commodities such as horticulture, fishery, livestock and processed products are covered under the Krishi Udan Scheme. Swami Vivekananda Airport, Raipur in the State of Chhattisgarh is covered under the Krishi Udan 2.0 Scheme, which handled 672 MT of perishable Cargo in the last 3 years.

(c) and (d) Under the Sub Mission on Agriculture Mechanization (SMAM), Government of India is promoting the use of drones by providing assistance up to 50% for agriculture graduates, Small and Marginal farmers, Scheduled Caste (SC), Scheduled Tribe (ST), Women farmers and the farmers of the North Eastern States for procuring kisan drones. For others farmers the rate of financial assistance for purchase of kisan drones is 40% of cost. The financial assistance @40% of the cost is also provided for establishing Custom Hiring Centres of Kisan Drones. In the State of Chhattisgarh, 50 Kisan Drones have been approved under SMAM during the period 2022-23 to 2025-26.

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